## Annexure-1 to Circular No. IBBICIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: Ms. Ayoti Power Corporation Private Limited; Date of commencement of CIRP: 05.02.2020 NCLT order C. P. (IB) No. 345/7/NCLT/AIM/20218 dated 05.92.2020 List of creditors as on: 14.10.2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

S	l.	Name of Details of claim		Details of claim admitted						Amount	Amount of any	Amount	Amount	Remarks, if any	
N	0.	creditor	received								of	mutual dues,	of claim	of claim	
											continge	that may be	not	under	
			Date of	Amount	Amount of		Amount	Amount	Whether	% of voting	nt claim	set- off	admitted	verificati	
			receipt	claimed	claim	claim	covered by	covered by	related	share in CoC				on	
					admitted		security	guarantee	party?						
							interest								
							NIL								